

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/4696/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. B. Gogoi,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the th 28 June, 2022

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(S) 2976 dtd 27.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.07.2022 & 02.07.2022 with station leave permission, with the official vehicle, at own cost, from the evening of 30.06.2022 till the morning of 04.07.2022**, has been granted.

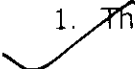
Further, the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/4697/A, dated , 28-06-2022
Copy to:

1.  The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE) 